

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-868(ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2018.

NAME OF THE COMPANY: M/s. Propertree Real Estate Solution Pvt. Ltd.
V/s. M/s. Unibera Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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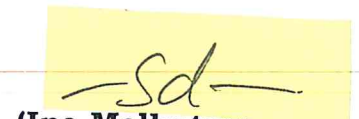
Present: Mr. A. K. D. Sayare, Advocate for the Petitioner
Mr. C. S. Gupta and Ms. Kritika, Advocates for the Respondent

ORDER

Matter had been listed today for arguments and disposal. Ld. Counsel for the Corporate Debtor prays for further time to file his reply. In the interest of justice, one more opportunity is given subject to payment cost of Rs. 10,000/- to the Prime Minister's Relief Fund.

To come up on 23rd October, 2018.


(Deepa Krishan,
Member (T)


(Ina Malhotra)
Member (J)